

ITEM NO.1501

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5975/2023

K. BABU

Appellant(s)

VERSUS

M. SWARAJ AND OTHERS

Respondent(s)

(IA No. 238432/2023 - STAY APPLICATION)

Date : 12-02-2024 This matter was called on for pronouncement
of judgment today.

For Appellant(s)

Mr. Romy Chacko, AOR

For Respondent(s)

Mr. P V Dinesh, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathey, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.
Ms. Anna Oommen, Adv.

Hon'ble Mr. Justice Sanjay Kumar pronounced the judgment of
the Bench comprising Hon'ble Mr. Justice Aniruddha Bose and His
Lordship.

The appeal is dismissed in terms of the signed non-reportable
judgment, which is placed on the file.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR